

Speaker, Sir, I would like to make it clear to the hon. Member, who belongs to Rajasthan, that similar difficulties exist in hilly areas where villages are situated at distant places say at 10-20 kilometres as well as in desert areas, Therefore, all geographical factors will be taken into consideration.

SHRI RAMDHAN: Mr. Speaker, Sir, the hon. Minister has stated that the State Governments frame and also implement the schemes, Central Government merely provides financial aid. However, the reality is that the State Governments have been spending the funds provided for this purpose elsewhere. The Government of India had chalked out a plan for the electrification of Harijan colonies but in fact these colonies were neglected and instead other colonies have been brought in electrification programme. Recently, a Central team was sent to Uttar Pradesh do to coordination work in rural areas but then it was withdrawn. Will the Government sent that team again so that the Government of Uttar Pradesh and Electricity Board may function properly and the funds are utilized in a proper manner.

SHRI KALYAN SINGH KALVI: Mr. Speaker, sir, we accord priority to the electrification of Harijan colonies..... (*Interruptions*)

SHRI RAM DHAN: Mr. Speaker, Sir, I seek your protection.

MR. SPEAKER: The hon. Minister has stated that priority is given to Harijan colonies.

SHRI RAM DHAN: Mr. Speaker, Sir, that was not my point, he is misleading the House. My submission is that the Central team which has been sent to do the coordination work in Uttar Pradesh has been withdrawn. Funds which are allocated for particular purpose are diverted elsewhere. The hon'ble Minister has not stated the steps taken in this regard.....(*Interruptions*)

SHRI R. N. RAKESH: Mr. Speaker, Sir, the main question relates to the electrification in Uttar Pradesh. The list of identified

Harijan areas published recently by the Government of Uttar Pradesh is not correct.....(*Interruptions*)Will the hon. Minister direct the Government of Uttar Pradesh to verify the list, if so by when and whether its report will be placed on the table of the House?

SHRI KALYAN SINGH KALVI: Mr. Speaker, Sir, besides providing the list of Harijan colonies, electrification of those Harijan colonies has been made compulsory, which are adjacent to the villages proposed to be covered under the electrification programme.

[*English*]

Power Availability

*164. SHRI RAJAMOHAN REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether the Government have drawn up any plan for maximising power availability from the existing stations by reducing transmission and distribution losses and improving plant load factor of thermal plants; and

(b) if so, the details thereof?

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRIBABANRAO DHAKNE): (a) and (b). A Statement is laid on the Table of the House.

STATEMENT

(a) and (b). Measures taken to maximise power availability from the existing stations include implementation of a Centrally Sponsored Renovation & Modernisation programme for thermal power stations, reduction of T&D losses, implementation of demand management and energy conservation measures, transfer of energy from surplus to deficit areas, arranging adequate quantity and quality of coal, training of op-

eration and maintenance personnel etc. Power stations are constantly monitored by the Power utilities and the Central Electricity Authority for maximising their generation.

[*English*]

SHRI RAJAMOHAN REDDY: I would like to know from the hon. Minister whether it is a fact that forecast of power supply *versus* demand envisaged by Working Group of Planning Commission has indicated a deteriorating situation generally in Southern region and particularly in Andhra Pradesh by the end of 1994-95.

I would also like to know whether it is a fact that during the first three years of Eighth Five Year Plan, there are no new power generating schemes in Andhra Pradesh. Therefore, to obviate this difficulty of serious power shortage, the Government of Andhra Pradesh has proposed to take up sort gestation-gas based Thermal power stations at Vijeswaram, Kakinada, Rajmundry and Amalapuram. If so, what steps the Government of India have taken to clear these projects and for providing natural gas to the projects?

Mr third part of the question is, whether the Government of India is aware of the fact that crisis is brewing up at Vijayawada Thermal power station due to serious drop of supply of coal from Talcher coal mines in Orissa? If it is so, will the Government of India take some urgent steps to regularise the coal supply to Vijayawada Thermal station?

[*Translation*]

SHRI BABANRAO DHAKNE: Mr. Speaker, Sir, separate notice is required for this question

.....(*Interruptions*)

MR. SPEAKER: The hon. Minister has stated that he is unable to reply this specific question, you should give separate notice.

(*Interruptions*)

[*English*]

SHRI K. S. RAO: The first supplementary is not answered. (*Interruptions*) The question is very much related to the main question.

SHRI RAJAMOHAN REDDY: I would like to know whether Government of Andhra Pradesh has proposed the setting up of two power stations at Visakhapatnam and Krishnapatnam of Nellore district and sent the proposals to the Central Electricity Authority and, if so, what is the stage at which they are at present; and

(b) I would like to know whether it is a fact that a number of private parties have approached the State Electricity Boards of Andhra Pradesh, Karnataka and Tamil Nadu for setting up power generating units following the policy guidelines announced by the Government to promote private sector participation in power generation.

[*Translation*]

SHRI BABANRAO DHAKNE: Mr. Speaker Sir, this supplementary question is not related to the main question. If the hon. Member gives separate notice then it will be replied.

MR. SPEAKER: Hon. Member, with reference to your specific question on Andhra Pradesh, the hon. Minister has said that he would reply to it if separate notice is given.

SHRI GUMAN MAL LODHA: Mr. Speaker, Sir, through you, I would like to know from the hon. Minister, whether it is a fact that even the 35% area of Rajasthan, which is being electrified, does not get adequate supply of electricity and if so, how the hon. Minister proposed to meet this shortage?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): Mr. Speaker, Sir, this Supplementary question is not related to the main question. (*Interruptions*)

[*Translation*]

MR. SPEAKER: Hon. Members, please take your seat.

(*Interruptions*)

SHRI BABANRAO DHAKNE: Mr. Speaker, Sir, the main question is regarding transmission and distribution of electricity and I am answering Supplementary Questions related to the same.

[*English*]

SHRI K. S. RAO: You must protect the House. The hon. Minister cannot evade the answer like this. How can the hon. Minister pass on like this? You please tell the hon. Minister at least to come prepared next time.

MR. SPEAKER: I think you have not heard the hon. Minister. He says that he has no information regarding specific States and he has no details. He is unable to answer that.

[*Translation*]

SHRI KALYAN SINGH KALVI: Mr. Speaker, Sir, I shall definitely answer the questions being asked by the hon. Members, but so far as this particular question is concerned, it is regarding power transmission and distribution and about which I have already furnished the information to the House. I am prepared to answer any Supplementary question related to the main question. But, the hon. Members are asking questions about Rajasthan and Orissa. (*Interruptions*)

[*English*]

SHRI AJIT PANJA: Rajasthan is very much part of India.

SHRI P. R. KUMARAMANGALAM: Let the hon. Minister come prepared tomorrow.

SHRI AJIT PANJA: This is a very important issue. Let us have Half-an-Hour

Discussion on this. (*Interruptions*) I would like to say that this is a very important issue. Half-an-Hour discussion should be allowed. This is a most important issue... (*Interruptions*) Throughout India this transmission and distribution loss is very grave. Some urgent steps should be taken. I appeal to you to allow an Half-an-Hour discussion

(*Interruptions*)

MR. SPEAKER: I will look into it. Please take your seat.

[*Translation*]

SHRI KALYAN SINGH KALVI: I would like to request the hon. Members to first go through the main question and I am prepared to answer any question related to that.

[*English*]

SHRI P. R. KUMARAMANGALAM: Sir, please look at the question. This is a serious matter. The Minister must understand that it is not a simple question.

MR. SPEAKER: I have seen that.

SHRI P. R. KUMARAMANGALAM: The Question says:

"Whether the Government have drawn up any plan for maximising power availability from the existing stations by reducing transmission and distribution losses and improving plant load factor of thermal plants, and

if so, the details thereof"

This goes to the whole gamut of power distribution in India. They cannot say that this is beyond their scope and that is within their scope. (*Interruptions*)

MR. SPEAKER: But he cannot answer that. He has to deal with it. But he confesses that he has not got the details about the different States. You have to admit it. He has to get the details.

(*Interruptions*)

SHRI P. R. KUMARAMANGALAM: Let there be an Half-an-Hour discussion on this subject.

[*Translation*]

SHRI KALYAN SINGH KALVI: The Supplementary Question being asked are about power generation, while the main question is regarding transmission and distribution losses and load factor of thermal plants.

SHRIMATI SUBHASHINI ALI: You can talk eloquently about Roop Kunwar, but you are unable to say a few words about the power situation..(*Interruptions*)

[*English*]

MR. SPEAKER: Please take your seats. I will look into it. I will give my decision. all of you, please take your seats.....(*Interruptions*) ..

[*Translation*]

MR. SPEAKER: I want to say that I shall definitely look into Shri Ajit Panja's proposal for an half-an-hour discussion on this issue, but I would like to tell the hon. Minister that when questions of such comprehensive nature are raised, the hon. Members are free to ask supplementary questions about the States. Therefore, in future, he should keep this in mind and come prepared to the House.

[*English*]

Allotment of Petrol Pumps and LPG Agencies To Unemployed Youths

*165. SHRI MANDHATA SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether petrol pumps and LPG agencies are being allotted to unemployed youths as announced by the previous Gov-

ernment.

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

[*Translation*]

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) to (c). No scheme to allot petrol pumps and LPG agencies for unemployed youths was finalised by the previous Government. However, as per existing policy for allotment of retail outlets (diesel/petrol dealerships) and LPG distributorships, preference is given to unemployed graduates and unemployed engineering graduates over other applicants, except Consumer Cooperative Societies, in the 'Open' category.

[*English*]

SHRI MANDHATA SINGH: Sir, unfortunately, I have the English version of the answer sheet and therefore I will put my supplementaries in English. The hon. Minister has read it out in Hindi. But I have got the English copy of the answer.

MR. SPEAKER: Mandhataji, is there any discrepancy between the written answer and the oral answer?

SHRI MANDHATA SINGH: It doesn't make any difference in any way.

MR. SPEAKER: That is all right.

SHRI MANDHATA SINGH: I know the hon. Minister personally. He is very well-versed in English.

PROF. MADHU DANDAVATE: He has replied in English. It is in Roman script. That is all. (*Interruptions*)

SHRI MANDHATA SINGH: I had asked whether the previous Government had framed any policy regarding allotment of gas